



बेटी बचाओ बेटी पढ़ाओ

Minutes of Pre-bid meeting held on July 31, 2025 – Appointment of Concurrent Auditor from October 01, 2025 to September 30, 2026 by Reserve Bank of India, Jaipur

Tender No: RBI/Jaipur Regional office/HRMD/3/25-26/ET/324

The Pre-bid meeting for the captioned e-Tender was held on July 31, 2025, at 11:00 am. in the Training Room, Third Floor, RBI, Jaipur.

The list of officials from RBI, Jaipur RO and participants is given in the Annex.

2. Followings are details of points/ queries discussed and clarifications provided therein in the said meeting:

Sr.	Query raised by Audit	Relevant Section of	Clarifications provided by the Bank
No	Firms	Tender Document	
1	What is the scope of	IV: Indicative scope	Indicative scope and synopsis of work
	audit?	and synopsis of	for Concurrent Auditors is mentioned
		work for Concurrent	in the Tender Document.
		Auditors (Pg. No.	
		22)	
2	What will be the	IV: Indicative scope	RBI Jaipur Office
	location of the audit?	and synopsis of	
		work for Concurrent	
		Auditors (Pg. No.	
		22)	
3	What are the working	VIII. Indicative List of	The presence of the Chartered
	days and hours of the	Appointment	Accountant/ Partner of the firm with 5
	Bank? Is attendance	Related Information	skilled staff is mandatory on all
		(Pg. No. 33)	working days during the working



	on all days		hours, viz., Monday to Friday and from
	mandatory?		9:30 am to 5:30 pm.
			However, the team should be in
			readiness to render service for
			additional hours and Saturdays,
			Sundays, other holidays and during
			certain instances like Half Yearly/
			Annual closing whenever called upon
			to do so, on account of office
			exigency/ies.
4	Is presence of CA	VIII. Indicative List of	Yes, as mentioned in the tender
	along with five skilled	Appointment	document, deployment of adequate
	staff mandatory in	Related Information	staff (1 Qualified CA + 5 skilled articles
	office on a daily basis?	(Pg. No. 33)	= 6) will be mandatory in the Office on
			all working days of the year.
5	How marks will be	VI. Evaluation	The scheme for awarding marks to
	awarded to applicant	Criteria (Pg. No. 17)	applicant firms in evaluating the
	firms in the technical	emena (r. gr. res. 1.)	technical bids is mentioned in the
	bids?		Tender Document.
	bid5:		Tender Boddment.
6	Is the remuneration	VIII. Indicative List of	Yes
	fixed for three years	Appointment	
	without scope of	Related Information	
	increase?	(Pg. No. 33)	
7	Whether minimum	VIII. Indicative List of	No. The minimum remuneration
	remuneration as	Appointment	cannot be increased as it has been
	specified in the Tender	Related Information	decided based on the average
	Document can be	(Pg. No. 33)	remuneration of CA/ Articles prevailing
	increased?		in the region.



8	For technical	VI. Evaluation	Number of years of experience will be
	evaluation parameter -	Criteria (Pg. No. 18)	considered not number of audits done.
	7.		Even if any firm has audited many
			banks simultaneously in same
	If a CA firm has		financial year, the experience will be
	audited many banks		considered as ONE for that particular
	simultaneously in a		year.
	financial year, whether		
	number of banks		
	audited will be		
	considered for		
	calculation of scores?		
9	What will be the	VI. Evaluation	The final evaluation will be done by
9	evaluation criteria if 2	Criteria (Pg. No. 21)	combining the marks secured in the
	or more firms secure	Ontena (i g. 140. 21)	technical and financial evaluation in
	same marks in		the ratio of 70:30, respectively, with
	technical bidding?		the bidder obtaining the highest total
	teerinical bidding:		marks becoming eligible for
			appointment.
			арропштоп.
			In the event of tie after final evaluation,
			the tie will be resolved by evaluating
			the firm based on four parameters of
			technical evaluation viz.
			(1) Experience of the CA firms in bank
			audits
			(2) Experience of the firm
			(3) Full-Time FCA Partners and
			(4) Average Turnover, with these
			parameters being sequentially
			considered

3. The participants were informed to go through the tender document carefully before submitting the bid. They were also advised to submit the details of EMD transferred along with the technical bid form. The meeting concluded at 12:00 pm.



Please note:

- i) This document (minutes of the Pre-Bid Meeting) shall form a part of the tender.
- ii) Rest of the terms and conditions and specifications of the bid document shall continue to remain the same.
- iii) The above amendments/ clarifications are issued for the information of all the intending bidders.



Annex

List of Participants

Name of	Name of Intending Bidders & Representatives				
Sr. No	Name of the Audit Firm	Representative of the firm			
1	G. R. Gupta And Co.	CA Gaurav Gupta			
2	Mathur & Company	CA Manisha Maheshwari			
3	Ramanand Goyal & Co.	CA Punit Gupta			
4	Garg Narendra & Associates	CA Narendra Agarwal			
5	Abhishek Sharma & Co.	CA Ashok Saini			
6	Abhishek Sharma & Co.	Priyang Gupta			
7	R. P. Khandewal & Associates	CA Ronak Khandelwal			
8	R. P. Khandewal & Associates	Rajesh Saini			
9	Bhandawat and Company	CA Shubham Jangid			
10	Bhandawat and Company	Rahul			
11	Ghiya & Co.	CA Shubham Ashish			
12	Ghiya & Co.	Ashish Ghiya			
13	Shah Patni & Co.	CA Naman Jain			
14	Vinod Singhal & Co. LLP	CA Monu Rangrej			
15	D R Mohnot & Co.	Manoj Kumar			

Representatives from the Bank present in the meeting

Name & Designation of RBI Officials				
Sr. No	Name	Designation		
1	Shri Govind Singh, ABCC	Manager		
2	Shri Ankush Kadu, ABCC	Assistant Manager		
3	Ms Nishigandha Thakur, ABCC	Assistant Manager		